

OFFICE OF THE DISTRICT & SESSIONS JUDGE, SOUTH DISTRICT
SAKET COURT COMPLEX, NEW DELHI

C I R C U L A R

This is in continuation of Office Order No. Judl.II/F.7/South/ Saket/2020/LKD-167 dated 31.07.2020, whereby as per clause (a), all the listed cases are required to be taken-up through Video-Conferencing (VC). It is hereby informed that to join the Court Proceedings of Courts of South District, Saket Courts, Delhi, through VC, the Advocate/Litigants should follow the following steps:-

STEP 1

Visit <https://districts.ecourts.gov.in/southdelhi> and click on "Links to V.C. Hearings of Courts of South District".

The main purpose of this link is to enable the Advocates/Litigants to join the daily Virtual Court Proceedings through the designated URL of each Court, which does not require any Meeting id or Password.

STEP 2

After clicking the above mentioned link, a list with the following particulars will appear:

- Name of Judicial Officer along with designation,
- Name of Reader along with mobile no., email id and
- Court Meeting URL of CISCO Webex Software of each Court.

STEP 3

The Advocates/Litigants must click on the URL of the particular Court in which they want to be appear for court hearing.

In case any meeting/hearing is scheduled separately by a Court, then a new link would be generated for which, the concerned Court's Reader may be contacted through mobile no. and/or email id, as provided in the aforesaid list.

(Poonam A. Bamba)
District & Sessions Judge (South)
District Court Complex Saket, New Delhi.

No. Judl.II/F.7/South/Saket/2020/LKD-176 New Delhi, Dated:- 04/08/2020

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi.
2. The Ld. District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. All the Judicial Officers posted in South District, Saket Courts, New Delhi.
4. The Officer In-Charge, Computer Branch, Saket Courts, New Delhi
5. The Officer In-Charge, Bail & Filing, South District, Saket Courts, New Delhi.
6. The Judge In-Charge, Mediation Centre, Saket Courts, New Delhi.
7. The Secretary, DLSA, South District, Saket Courts, New Delhi.
8. The Chief Public Prosecutor South District, Saket Courts, New Delhi.
9. The Secretary Bar Association, Saket Courts, New Delhi.
10. The Director General (Prisons), Central Jail, Tihar, New Delhi.
11. The PRO, Saket Courts, New Delhi.
12. The Caretaking Branch, South District, Saket Courts, New Delhi.
13. PA/Reader to the Ld. District & Sessions Judge South.
14. R & I Branch for uploading on LAYERS.

(Poonam A. Bamba)
District & Sessions Judge (South)
District Court Complex Saket, New Delhi.